

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/21309/2024 BLAPL/7266/2024	RUDRA @ BIKASH BALLAV VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	CHANDRASEKHARPUR /76 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000186/2024
2	D-BLAPL/21319/2024 BLAPL/7267/2024	AANAM DIGAL @ AMAN DIGAL VS STATE OF ODISHA	SURESH KUMAR PANDA VS	G.UDAYAGIRI /116 /2023 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000446/2023
3	D-BLAPL/21332/2024 BLAPL/7268/2024	ANIL SAHU @ KALIA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 SPL.JUDGE,ANGUL(Anugul) Spl/0000013/2023
4	D-BLAPL/21346/2024 BLAPL/7269/2024	PRADEEP PRADHAN VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000018/2024
5	D-BLAPL/19345/2024 BLAPL/7270/2024	KHIROD BIHARI NAIK @ KHIROD NAIK @ SILU VS STATE OF ODISHA	DIPTIREKHA NANDA VS	KHURDA SADAR /36 /2024 A.D.J.,BHUBANESWAR(Khordha) TR/0000099/2024
6	D-BLAPL/21374/2024 BLAPL/7271/2024	MD. AKHTAR VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /420 /2023 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000081/2024
7	D-BLAPL/21393/2024 BLAPL/7272/2024	NARENDRA PASPUREDY @ PASPUREDDY VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	RAYAGADA /127 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000001/2024
8	D-BLAPL/21347/2024 BLAPL/7273/2024	KUSAPANI MAHAKUD VS STATE OF ODISHA	SATYABRATA PANDA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000019/2024
9	D-BLAPL/19594/2024 BLAPL/7274/2024	BISWAJIT MALLICK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /151 /2020 SPECIAL JUDGE,MALKANGIRI(Malkangiri) TR/0000096/2020
10	D-BLAPL/21399/2024 BLAPL/7275/2024	LITA @ BAIDHARA TUDU VS STATE OF ODISHA	DALIRANI BEHURAY VS	KHUNTA /296 /2023 DISTRICT & SESIONS JUDGE,BARIPADA ST/0000163/2024
11	D-BLAPL/20764/2024 BLAPL/7276/2024	RAKESH KUMAR NAYAK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	LAXMISAGAR P.S. /478 /2023 J.M.F.C. IV BHUBANESWAR(Khordha) CT/0001143/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/21416/2024 BLAPL/7277/2024	SATYAJIT DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000157/2024
13	D-BLAPL/20411/2024 BLAPL/7278/2024	MAMINA JANI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GANGAPUR (ASKA) /319 /2024 SPECIAL JUDGE ASKA(Ganjam) Spl/0000010/2024
14	D-BLAPL/21426/2024 BLAPL/7279/2024	SUBRAT SWAIN @ BUDU VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	ATHGARH /58 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000128/2024
15	D-BLAPL/19552/2024 BLAPL/7280/2024	MAHIRUN BIBI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BANAPUR P.S. /111 /2024 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000164/2024
16	D-BLAPL/20836/2024 BLAPL/7281/2024	HRUSIKESH SAHU VS STATE OF ODISHA	S.S.RAY (2) VS	BAIDYANATHPUR /174 /2024 ADHOC ADDL.DIST. AND SESSIONS JU ST/0000257/2024
17	D-BLAPL/20276/2024 BLAPL/7282/2024	BULU @ LIPU @ ADITYA @ ADITYA PRASAD BEHERA VS STATE OF ODISHA	ANANTA BALLAV SATAPATHY VS	KENDRAPARA /79 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000815/2024
18	D-BLAPL/20717/2024 BLAPL/7283/2024	DHIRMAN PARAJA VS STATE OF ODISHA	SANJEEB KUMAR JENA VS	DASMANTAPUR /178 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000047/2024
19	D-BLAPL/21435/2024 BLAPL/7284/2024	AKULA SETHI VS STATE OF ODISHA	BHAGABAT PRASAD RATH VS	KABISURYANAGAR /444 /2022 ADJ,KODALA(Ganjam) ST/0000072/2023
20	D-BLAPL/21174/2024 BLAPL/7285/2024	SUJIT KARNA VS STATE OF ODISHA	ANIRUDHA DAS VS	ATHAMALLIK /211 /2024 SPECIAL JUDGE (POCSO), ANGUL(Anug Spl/0000032/2024
21	D-BLAPL/20856/2024 BLAPL/7286/2024	MUDDA SURESH VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /57 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000070/2022
22	D-BLAPL/21447/2024 BLAPL/7287/2024	RAKESH KUMAR DIGAL VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /82 /2023 ADDL. SESSION JUDGE,BALLIGUDA(K Spl/0000072/2023
23	D-BLAPL/21160/2024	GOURAB HAIDAR	KRUSHNA CHANDRA DASH	MALKANGIRI /136 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/7288/2024	VS STATE OF ODISHA	VS	S.D.J.M.,MALKANGIRI(Malkangiri) GR/0000171/2024
24	D-BLAPL/21185/2024 BLAPL/7289/2024	SHANTIRAJ HIAL@TURLU VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /51 /2024 ADDL DISTRICT AND SESSIONS JUDGE CT/0000057/2024
25	D-BLAPL/21495/2024 BLAPL/7290/2024	MUNIM VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000037/2024
26	D-BLAPL/21523/2024 BLAPL/7291/2024	CHANDRAKANTA MALLICK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /320 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001128/2024
27	D-BLAPL/21738/2024 BLAPL/7292/2024	G.PRABHAKAR PATRO VS STATE OF ODISHA(VIG.)	PABITRA KUMAR NAYAK VS	SAMBALPUR VIGILANCE /16 /2024 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/0000009/2024
28	D-BLAPL/21250/2024 BLAPL/7293/2024	BISWANATH HANSDAH@BISU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GHASIPURA /259 /2024 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000519/2024
29	D-BLAPL/18739/2024 BLAPL/7294/2024	SUBRAT PRADHAN VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	REAMAL /478 /2022 DISTRICT AND SESSIONS JUDGE,DEOG ST/0000027/2023
30	D-BLAPL/18740/2024 BLAPL/7295/2024	ANIVESH CHANDU MESHARAM VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BOUDH /106 /2022 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000017/2022
31	D-BLAPL/21425/2024 BLAPL/7296/2024	CHUIN @ SANJAYA DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MANGALPUR /307 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002210/2023
32	D-BLAPL/19550/2024 BLAPL/7297/2024	RAJAKISHORE JAYASINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHANDAGIRI P.S. /453 /2021 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0004674/2021
33	D-BLAPL/20412/2024 BLAPL/7298/2024	GOPI @ GOPIKRISHNA BHUYAN VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	GANGAPUR (ASKA) /294 /2024 J.M.F.C.,ASKA(Ganjam) GR/0000954/2024
34	D-BLAPL/19501/2024 BLAPL/7299/2024	DANGU SAHADEV PATRA @ PATRO VS	LAMBODOR ACHARI VS	BADABAZAR /60 /2024 S.D.J.M.,BERHAMPUR(Ganjam)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

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35	D-BLAPL/21086/2024 BLAPL/7300/2024	STATE OF ODISHA MITHUN ROUT VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	GR/0000427/2024 BALLIGUDA /40 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamal)
36	D-BLAPL/21326/2024 BLAPL/7301/2024	ARBAZ KHAN @ BITU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	Spl/0000046/2024 INFOCITY PS /263 /2023 3RD ADJ BHUBANESWAR(Khordha)
37	D-BLAPL/21422/2024 BLAPL/7302/2024	SOUMYA RANJAN NAIK VS STATE OF ODISHA	RAMAKANTA MISHRA VS	CT/0000056/2024 DEOGAON /97 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir)
38	D-BLAPL/21123/2024 BLAPL/7303/2024	RAMESH DAS VS STATE OF ODISHA	SAURAV TIBREWAL VS	GR/0000886/2024 / /0 SPL.JUDGE,BALASORE(Baleshwar)
39	D-BLAPL/21149/2024 BLAPL/7304/2024	MAZHAR PATHAN VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	Spl/0000170/2024 KALIMELA /159 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri)
40	D-BLAPL/21449/2024 BLAPL/7305/2024	LAXMAN MAJHI VS STATE OF ODISHA	JIBAN RANJAN DASH VS	Spl/0000112/2024 / /0 J.M.F.C, JAIPATNA(Kalahandi)
41	D-BLAPL/21325/2024 BLAPL/7306/2024	OKILA @ ANIL SAMAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	2(B)CC/0000001/2024 CHOUDWAR /405 /2020 2ND ADJ,CUTTACK(Cuttack)
42	D-BLAPL/21529/2024 BLAPL/7307/2024	RUPESH CHHURA @ BHIMA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	ST/0000257/2021 SINDHIKELA PS /290 /2023 ADDL.SESIONS JUDGE,KANTABANJURA(Kantabanjura)
43	D-BLAPL/21530/2024 BLAPL/7308/2024	TULASI MALLIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	SC/0000018/2024 / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE
44	D-BLAPL/21561/2024 BLAPL/7309/2024	SATYA DEEP VS STATE OF ODISHA	SARAT KUMAR JENA VS	Spl/0000003/2024 GHANTAPADA /91 /2024 ADDL.SESSION JUDGE CUM SPL.JUDGE
45	D-BLAPL/21568/2024 BLAPL/7310/2024	D. SRINIVAS @ SRINIBAS @ OMSHRI VS STATE OF ODISHA	SAMBIT BISWAL VS	Spl/0000076/2024 NAYAPALLI P.S. /132 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000311/2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

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46	D-BLAPL/21433/2024 BLAPL/7311/2024	AJAYA MUDULI VS STATE OF ODISHA	T NARAYAN MURTY VS	DASMANTAPUR /9 /2023 ADDL DISTRICT AND SESSIONS JUDGE CT/0000039/2023
47	D-BLAPL/21257/2024 BLAPL/7312/2024	JAYASENA KHORA @ KHARA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000074/2024
48	D-BLAPL/21534/2024 BLAPL/7313/2024	ADU MALLICK @ MUDULI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /90 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000082/2022
49	D-BLAPL/20290/2024 BLAPL/7314/2024	SURESH MAJHI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MUDANPUR RAMPUR /1 /2023 J.M.F.C.,MADANPUR-RAMPUR(Kalahandi) CT/0000011/2023
50	D-BLAPL/21564/2024 BLAPL/7315/2024	ALI AZAM @ ALI AZAM MALLIK VS STATE OF ODISHA	SAMBIT BISWAL VS	KHANDAGIRI P.S. /122 /2023 3RD ADJ BHUBANESWAR(Khordha) CT/0000255/2023
51	D-BLAPL/20638/2024 BLAPL/7316/2024	KAMALA PANGI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 ADDL.SESSIONS JUDGE CUM SPECIAL TR/0000071/2024
52	D-BLAPL/21580/2024 BLAPL/7317/2024	MILAN @ NILAM MAJHI @ CHANDAN MAJHI VS STATE OF ODISHA	AMLAN MOHANTY VS	KUAKHIA /442 /2023 S.D.J.M.,JAJPUR(Jajapur) CT/0002688/2023
53	D-BLAPL/21377/2024 BLAPL/7318/2024	PRAYASH PANDA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000087/2024
54	D-BLAPL/21594/2024 BLAPL/7319/2024	RAHUL BEHERA @ TAPAN BEHERA VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MANGALA BAG /370 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000006/2024
55	D-BLAPL/21490/2024 BLAPL/7320/2024	ARJUN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	//0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000036/2024
56	D-BLAPL/21069/2024 BLAPL/7321/2024	BABLU MAHANANDA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	TUSRA /58 /2022 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0000610/2022
57	D-CMP/30410/2024	M/S HABITAT MICRO BUILD INDIA HOUSING FINANCE COMPANY PVT. LTD., BANGSARA	SARABJEET PRASANNA SARANGI	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/781/2024	VS M/S SAMBANDH FINSERVE PVT. LTD., ROURKELA	VS	DISTRICT & SESSIONS JUDGE,SUNDER EC/0000086/2023
58	D-CMP/30515/2024 CMP/782/2024	HABITAT MICRO BUILD INDIA HOUSING FINANCE COMPANY PRIVATE LIMITED VS SAMBHUNATH FINSERVE PVT LTD	SARADA PRASANNA SARANGI VS	// DISTRICT & SESSIONS JUDGE,SUNDER EC/0000085/2023
59	D-CMP/30516/2024 CMP/783/2024	HABIT MICRO BUILD INDIA HOUSING FINANCE COMPANY PVT LTD VS SAMBHUNATH FINSERVE PVT LTD	SARADA PRASANNA SARANGI VS	// DISTRICT & SESSIONS JUDGE,SUNDER EC/0000084/2023
60	D-CMP/30902/2024 CMP/784/2024	PURNA CHANDRA JENA @ NAYAK VS SATYABHAMA NAYAK	DWARIKA PRASAD MOHANTY VS	// 2ND ADDL.CIVIL JUDGE(S.D.),BALASO CS/0000236/2014
61	D-CMP/30909/2024 CMP/785/2024	SASHIKALA @ SASIKALA SATPATHY VS SESHASEKHAR@SHESASEKHAR GARABADU	SUNSHINE ANAND SWAIN VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0001150/2013
62	D-CMP/31007/2024 CMP/786/2024	KANAKALATA NAYAK VS APPANA MOHAPATRA	MANOJ KUMAR NAYAK VS	// CIVIL JUDGE (JD),BERHAMPUR(Ganjam CMA/0000030/2023
63	D-CMP/30684/2024 CMP/787/2024	GOURI SAMAL VS MANOJ KUMAR BEHERA	RASHMI KANTA SAHOO VS	// ADDL.CIVIL JUDGE(S.D.)2ND COURT,C IA/0000001/2024
64	D-CONTC/30394/2024 CONTC/5526/2024	RAMESH CHANDRA PANIGRAHI VS ASWATHY S., I.A.S.	ADV. VS	// () //
65	D-CONTC/30888/2024 CONTC/5527/2024	RABINDRA SAHU VS PRIYANKA PRIYADARSHINI, TAHASILDAR ASKA	ADV. VS	// () //
66	D-CONTC/30043/2024 CONTC/5528/2024	SATIVADA VARSHA VS MANORANJAN MALLICK, DIRECTOR SECONDARY EDU.	BIGYAN KUMAR SHARMA VS	// () //
67	D-CONTC/29719/2024 CONTC/5529/2024	JASODA GIRI VS AKURA BARIK, D.E.O., BHADRAK	ADV. VS	// () //
68	D-CONTC/30865/2024 CONTC/5530/2024	RAKSHYARAM BAG VS	ADV. VS	// ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

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69	D-CRLA/19978/2024 CRLA/703/2024	ANU GARG, IAS SANTA SABAR VS STATE OF ODISHA	PABITRA KUMAR PAIK VS	// RAYAGADA /13 /2017 A.D.J.,PARALAKHEMUNDI(Gajapati) ST/0000060/2017
70	D-CRLA/18865/2024 CRLA/704/2024	KARAM CHAND NAIK@MUNA CCL VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BISWANATHPUR /96 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000051/2023
71	D-CRLLP/16913/2024 CRLLP/25/2024	MRITHUNJAY SINGH VS KALPANA SINGH	M MALLESWARAM VS	// ADDL.C.J.M.,ROURKELA(Sundargarh) ST/0000027/2017
72	D-CRLMC/21009/2024 CRLMC/2697/2024	AJAYA KUMAR SWAIN VS JITENDRA KUMAR BHUIAN	ASHOK KUMAR SWAIN 1 VS	//0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000231/2019
73	D-CRLMC/21141/2024 CRLMC/2698/2024	SHYAM SUNDAR JINDAL VS M/S QUARTZ INFRA AND ENGINEERING	ASIT KUMAR DASH VS	// S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar ICC/0000074/2017
74	D-CRLMC/19755/2024 CRLMC/2699/2024	MANOJ KUMAR SASMAL VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	BADACHANA /108 /2000 ASST.SESSION JUDGE, CHANDIKHOLE ST/0000409/2003
75	D-CRLMC/21019/2024 CRLMC/2700/2024	PADMANABHA PRADHAN VS STATE OF ODISHA	GIRIJASANKAR NAYAK VS	LATHOR /66 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000390/2023
76	D-CRLMC/20801/2024 CRLMC/2701/2024	MANGULI PATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /242 /2011 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh GR/0000371/2011
77	D-CRLMC/20806/2024 CRLMC/2702/2024	MANASH RANJAN PANIGRAHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /143 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000320/2023
78	D-CRLMC/21245/2024 CRLMC/2703/2024	MAKRAM NANDA @ MAKARANDA NANDA VS STATE OF ODISHA	JYOTI RANJAN DEO VS	TUSRA /19 /2021 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000214/2021
79	D-CRLMC/21008/2024 CRLMC/2704/2024	KABITA PRADHAN VS STATE OF ODISHA	GHANASHYAM MUDULI VS	LATHOR /66 /2023 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0000390/2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLMC/21300/2024 CRLMC/2705/2024	ROHIT RANJAN PATRA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	NILGIRI /263 /2021 S.D.J.M.,NILAGIRI(Baleshwar) CT/0000394/2021
81	D-CRLMC/20979/2024 CRLMC/2706/2024	JAGABANDHU PATRA VS STATE OF ODISHA(VIG.)	AVIJIT PATNAIK VS	VIGILANCE PS (BERHAMPUR) /26 /2019 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000012/2019
82	D-CRLMC/21113/2024 CRLMC/2707/2024	PUSPALATA SWAIN VS STATE OF ODISHA	PARSURAM PARIJA VS	// S.D.J.M.,JAGATSinghpur(Jagatsinghapur) ICC/0000127/2022
83	D-CRLMC/21386/2024 CRLMC/2708/2024	SMRUTI REKHA PADHI VS STATE OF ODISHA(VIG.)	SURYASNATA MOHAPATRA VS	BALASORE VIGILANCE /19 /2019 SPL.JUDGE (VIG),BALASORE(Baleshwar) GR/0000009/2019
84	D-CRLMC/21557/2024 CRLMC/2709/2024	OM PRAKASH DASH VS STATE OF ODISHA	SATAT KUMAR JENA VS	CUTTACK VIGILANCE /32 /2016 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000015/2017
85	D-CRLMP/20576/2024 CRLMP/1066/2024	SURENDRA KUMAR MOHAPATRA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BURLA /290 /2020 (//
86	D-CRLMP/20160/2024 CRLMP/1067/2024	SABITABALA SINGH VS STATE OF ODISHA	CHITTA RANJAN PATNAIK VS	//0 (//
87	D-CRLMP/20603/2024 CRLMP/1068/2024	RASMITA PRUSTY VS STATE OF ODISHA	SATYABRATA DASH VS	KHARABEL NAGAR P.S. /20 /2024 (//
88	D-CRLMP/20631/2024 CRLMP/1069/2024	SUKANTI RANA VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	//0 (//
89	D-CRLMP/19457/2024 CRLMP/1070/2024	BIKASH MALLİK VS STATE OF ODISHA	BHAKAT BHUSAN ROURAY VS	BENTKAR (42 MOUZA) UPD CUTTACK (//
90	D-CRLMP/20845/2024 CRLMP/1071/2024	RAKESH KUMAR PRADHAN VS COMMISSIONER OF POLICE, BBSR-CUTTACK POLICE COMMISSIONERATE	BHABANI SANKAR TRIPATHY (1) VS	SPECIAL CRIME UNIT /17 /2023 (//
91	D-CRLMP/20684/2024	KIRANBALA PATI	BRAJA MOHAN SARANGI	KEONJHAR TOWN /134 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1072/2024	VS STATE OF ODISHA	VS	() //
92	D-CRLMP/21226/2024 CRLMP/1073/2024	KUMAR MEKAP VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	CYBER CRIME AND ECONOMIC OFFEN () //
93	D-CRLMP/20827/2024 CRLMP/1074/2024	SADANANDA NAYAK VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	//0 () //
94	D-CRLMP/20814/2024 CRLMP/1075/2024	SARBESWAR PANIGRAHI VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	//0 () //
95	D-CRLREV/17802/2024 CRLREV/352/2024	BASANTA BAGARTY VS STATE OF ODISHA	SUBHRANSU BAGARTY VS	TITILAGARH /19 /2015 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000038/2015
96	D-CRLREV/19065/2024 CRLREV/353/2024	BIBHU PRASAD BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TANGI (KHURDA) /830 /2022 4TH ADDL SESSIONS JUDGE CUM SPL J CRA/0000020/2024
97	D-FAO/29214/2024 FAO/326/2024	M/S. S.B.I GENERAL INSURANCE CO. L.T.D. VS DIPA SAMAL	SOMNATH ROY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000230/2018
98	D-JCRLA/21935/2024 JCRLA/125/2024	MAHENDRA KUANR VS STATE OF ODISHA	ADV. VS	NAIKANI-DIHI /48 /2017 A.D.J.,BHADRAK(Bhadrak) ST/0000244/2017
99	D-JCRLA/21936/2024 JCRLA/126/2024	DEBARAJ PADHAN VS STATE OF ODISHA	ADV. VS	SASON /31 /2013 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000107/2013
100	D-JCRLA/21938/2024 JCRLA/127/2024	GOVINDA CHHATRIA VS STATE OF ODISHA	ADV. VS	BURLA /135 /2015 1ST ADDL SESSIONS JUDGE, SAMBAL ST/0000259/2015
101	D-JCRLA/21939/2024 JCRLA/128/2024	PABITRA MIRDHA VS STATE OF ODISHA	ADV. VS	JUJUMURA /85 /2022 DISTRICT & SESSIONS JUDGE,SAMBAL ST/0000083/2022
102	D-JCRLA/21940/2024 JCRLA/129/2024	PRADEEP KISAN VS	ADV. VS	GOVINDPUR /28 /2021 SPL.JUDGE SAMBALPUR(Sambalpur)

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-MACA/28263/2024 MACA/676/2024	STATE OF ODISHA MANAGER, CLAIM(LEGAL) ORIENTAL INSURANCE COMPANY LTD., BBSR VS BHUSAN PATASANI	PRAMOD KUMAR TRIPATHY VS	Spl/0000024/2021 // III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000151/2018
104	D-MACA/29497/2024 MACA/677/2024	D.M., ORIENTAL INSURANCE , BALASORE VS JAYANTA KUMAR DWIBEDY	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000464/2018
105	D-MACA/27414/2024 MACA/678/2024	ORIENTAL INSURANCE CO. L.T.D. VS SAMARU BARGE	RIMJHIMBALA PATI VS	// A.D.J.,BARGARH(Bargarh) Mac/0000059/2021
106	D-MACA/27418/2024 MACA/679/2024	ORIENTAL INSURANCE CO. L.T.D. VS BANABASI NAG	RIMJHIMBALA PATI VS	// A.D.J.,BARGARH(Bargarh) Mac/0000060/2021
107	D-MACA/29813/2024 MACA/680/2024	D.M, NEW INDIA ASSURANCE CO. L.TD. VS KATHRINA FRANCIS	BIJOY DASMOHAPATRA VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000186/2020
108	D-MACA/29817/2024 MACA/681/2024	D.M, NEW INDIA ASSURANCE CO. L.T.D. VS PETER LAKRA	BIJOY DASMOHAPATRA VS	// 3RD.M.A.C.T.,ROURKELA(Sundargarh) Mac/0000187/2020
109	D-MACA/30326/2024 MACA/682/2024	MANJU BHUYAN VS PRITI AGARWAL @ PRITE AGARWAL	PABITRA KUMAR NAYAK VS	// A.D.J.,SUNDARGARH(Sundargarh) Mac/0000211/2022
110	D-MACA/30334/2024 MACA/683/2024	BINA AGARWAL VS SATYENDRA SINGH	PABITRA KUMAR NAYAK VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000353/2016
111	D-MACA/30343/2024 MACA/684/2024	BINA AGARWAL VS SATYENDRA SINGH	PABITRA KUMAR NAYAK VS	// 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000354/2016
112	D-MACA/30704/2024 MACA/685/2024	TARULATA CHHACHHAN VS SURAT KUMAR PATEL	PRADEEP KUMAR MISHRA VS	// 1ST MACT, DEOGARH(Debagarh) Mac/0000120/2022
113	D-MATA/30332/2024 MATA/256/2024	SABITRI PANDA VS TRILOCHAN PANDA	SATRUGHNA DASH (A) VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000031/2014

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-OVTA/28838/2024 OVTA/1/2024	M/S. MONICA HOLDING PVT.LTD. VS JOINT COMMISSIONER OF SALES TAX, ROURKELA	BHABANI PRASAD MOHANTY VS	// 0 //
115	D-RPFAM/30574/2024 RPFAM/204/2024	SUDHANSU SEKHAR DIXIT@SUDHANSU DIXIT VS MADHURI MISHRA	AMIT PRASAD BOSE VS	// JUDGE, FAMILY COURT, SAMBALPUR CRMC/0000029/2022
116	D-RSA/25845/2024 RSA/241/2024	PUSPALATA MOHAPATRA VS ALLHADA KUMAR MOHAPATRA	PRAVASH CHANDRA JENA VS	// AD-HOC ADDL.DIST.JUDGE,ATHAGARH Mat/0000003/2023
117	D-RSA/31079/2024 RSA/242/2024	SECRETARY, CUTTACK CENTRAL COOPERATIVE BANK LTD., CUTTACK VS KELUNI KHATUA	DR. PATANJALI TRIPATHY VS	// A.D.J. SALIPUR(Cuttack) RFA/0000056/2009
118	D-RSA/31128/2024 RSA/243/2024	MANBHULA NAIK VS RABICHANDRA PATEL	SOUMENDRA PATTANAIAK VS	// A.D.J.,SUNDARGARH(Sundargarh) RFA/0000003/2024
119	D-WA/30295/2024 WA/1975/2024	STATE OF ODISHA VS MONALISA DAS	TARUN PATNAIK,A.S.C VS	// 0 //
120	D-WA/30296/2024 WA/1976/2024	STATE OF ODISHA VS SANJUKTA MOHANTY	TARUN PATNAIK(A.S.C) VS	// 0 //
121	D-WA/30297/2024 WA/1977/2024	STATE OF ODISHA VS DR.RAJENDRA DAS	RAJANI BHUSAN MISHRA VS	// 0 //
122	D-WA/30298/2024 WA/1978/2024	STATE OF ODISHA VS SANTOSH KUMAR PAHI	AMIYA KUMAR MISHRA(AGA) VS	// 0 //
123	D-WA/30320/2024 WA/1979/2024	STATE OF ODISHA VS DEBENDRANATH MISHRA	TARUN PATNAIK, A.S.C. VS	// 0 //
124	D-WA/30322/2024 WA/1980/2024	STATE OF ODISHA VS BICHITRANANDA DAS	AMIYA KUMAR MISHRA, A.G.A. VS	// 0 //
125	D-WA/29863/2024	NILAMANI PADHI	SURENDRA NATH PANDA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1981/2024	VS UCO BANK	VS	0 //
126	D-WA/26305/2024 WA/1982/2024	RAMESH CHANDRA MOHANTY VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
127	D-WA/30323/2024 WA/1983/2024	STATE OF ODISHA VS LAXMINARAYAN DAS	RAJANI BHUSAN MISHRA,A.G.A. VS	// 0 //
128	D-WA/30337/2024 WA/1984/2024	STATE OF ODISHA VS ASHOK KUMAR PAL	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
129	D-WA/30387/2024 WA/1985/2024	STATE OF ODISHA VS SAROJ KUMAR PRADHAN	RAJANI BHUSAN MISHRA VS	// 0 //
130	D-WA/30441/2024 WA/1986/2024	STATE OF ODISHA VS NISAKAR DHAL	BIPLAB MOHANTY VS	// 0 //
131	D-WA/30403/2024 WA/1987/2024	STATE OF ODISHA VS DILLIP KUMAR PRADHAN	SAROJ KANTA SAMAL VS	// 0 //
132	D-WA/30406/2024 WA/1988/2024	STATE OF ODISHA VS DAITARI SETHI	AMIYA KUMAR MISHRA VS	// 0 //
133	D-WA/30637/2024 WA/1989/2024	STATE OF ODISHA VS BHAGABAN PRADHAN	BIBHU PRASAD TRIPATHY, A.G.A. VS	// 0 //
134	D-WA/30689/2024 WA/1990/2024	STATE OF ODISHA VS SARAT KUMAR ROUT	SURYA NARAYAN PATNAIK VS	// 0 //
135	D-WA/30691/2024 WA/1991/2024	STATE OF ODISHA VS BABAJI CHARAN BEHERA	BIBHU PRASAD TRIPATHY(AGA) VS	// 0 //
136	D-WA/30696/2024 WA/1992/2024	STATE OF ODISHA VS	BIBHU PRASAD TRIPATHY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-WP(C)/28682/2024 WP(C)/17497/2024	NIRANJAN BEHERA CUTTACK CENTRAL CO-OPERATIVE BANK LTD., VS THE JOINT LABOUR COMMISSIONER, BBSR	SARATHI JYOTI MOHANTY VS	// // 0 //
138	D-WP(C)/29001/2024 WP(C)/17498/2024	SANTOSH MAHARANA VS THE STATE OF ODISHA	BASUDEV BARIK VS	// 0 //
139	D-WP(C)/27087/2024 WP(C)/17499/2024	BRAJANANDA KHOSLA VS UNION OF INDIA	SARADA PRASAD DASH VS	// 0 //
140	D-WP(C)/28499/2024 WP(C)/17500/2024	SAROJINI BEHERA VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
141	D-WP(C)/27398/2024 WP(C)/17501/2024	DURGA KUMAR LAYAK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
142	D-WP(C)/28783/2024 WP(C)/17502/2024	M/S. ANI TENCHNOLOGIES PRIVATE LIMITED VS ADDL. COMNR OF CT AND GST OFFICER, BBSR	MUKESH PANDA VS	// 0 //
143	D-WP(C)/29316/2024 WP(C)/17503/2024	NANDINI PRADHAN VS COMNR-CUM-SECY, SCHOOL AND MASS EDUCATION, ODISHA, BBSR	RABINARAYAN NAYAK VS	// 0 //
144	D-WP(C)/26852/2024 WP(C)/17504/2024	KHAGESWAR MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
145	D-WP(C)/25307/2024 WP(C)/17505/2024	P.RAMADEVI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
146	D-WP(C)/29616/2024 WP(C)/17506/2024	PARBATI BEHERA VS ASSESSING OFFICER,ASSESSMENT UNIT OF NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI	KSHIROD KUMAR SAHOO VS	// 0 //
147	D-WP(C)/29229/2024 WP(C)/17507/2024	M/S INDIAN OIL CORPORATION LTD, BBSR VS UNION OF INDIA	ISHWAR MOHANTY VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-WP(C)/30202/2024 WP(C)/17508/2024	CHANDRA SEKHAR MISHRA VS STATE OF ODISHA	NARESH CHANDRA SAHOO VS	// 0 //
149	D-WP(C)/29607/2024 WP(C)/17509/2024	M/S. GOPALJEW MARBLES VS COMMNR OF CT AND GST, ODISHA, CTC.	KSHIROD KUMAR SAHOO VS	// 0 //
150	D-WP(C)/28902/2024 WP(C)/17510/2024	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
151	D-WP(C)/29542/2024 WP(C)/17511/2024	TAPASWINI BEHERA VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
152	D-WP(C)/28737/2024 WP(C)/17512/2024	SUSAMA MAJHI VS THE DIVISIONAL RAILWAY MANAGER, JATANI	TRILOCHAN PANIGRAHI VS	// 0 //
153	D-WP(C)/27640/2024 WP(C)/17513/2024	SULOCHANA MUNDA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
154	D-WP(C)/26846/2024 WP(C)/17514/2024	ACHYUTANAND MEHER VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
155	D-WP(C)/26032/2024 WP(C)/17515/2024	BADRI NARAYAN MISHRA VS THE DY DIRECTOR (REV-II), REGIONAL OFFICE, ESIC, BBSR	RAJENDRA NARAYAN ROUT VS	// 0 //
156	D-WP(C)/31040/2024 WP(C)/17516/2024	PIONEERS MINISTRY, KHORDA VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //
157	D-WP(C)/29475/2024 WP(C)/17517/2024	PITAMBAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
158	D-WP(C)/31189/2024 WP(C)/17518/2024	ARJUN RANA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
159	D-WP(C)/29512/2024	SANTOSH KUMAR DALEI	DR. JITENDRA KUMAR LENKA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17519/2024	VS	VS	0
		CHAIRMAN CUM M.D. ODISHA STATE POLICE HOUSING AND WELFARE CORP. LTD. BBSR		//
160	D-WP(C)/26100/2024	MAITHAN ISPAT LTD., JAJPUR	KISHOR KUMAR ACHARYA	//
	WP(C)/17520/2024	VS	VS	0
		UNION OF INDIA		//
161	D-WP(C)/25887/2024	KAILASINI ROUTRAY	SANJIB KUMAR BHANJADEO	//
	WP(C)/17521/2024	VS	VS	0
		STATE OF ODISHA		//
162	D-WP(C)/29522/2024	AJIT KUMAR CHHOTARAY	GOPINATH MISHRA	//
	WP(C)/17522/2024	VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/30609/2024	SUMIT KUMAR MAHAPATRA	SAMEER KUMAR DAS	//
	WP(C)/17523/2024	VS	VS	0
		TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR		//
164	D-WP(C)/30282/2024	SAMBIT SWAIN	PRASANTA KUMAR MOHANTY (2)	//
	WP(C)/17524/2024	VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/29952/2024	SAKUNTALA SWAIN	GOPINATH MISHRA	//
	WP(C)/17525/2024	VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/30632/2024	AJAYA JENA	LAMBODAR PRADHAN	//
	WP(C)/17526/2024	VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/31350/2024	BHABANI SANKAR NANDA	SATYABRATA MOHANTY	//
	WP(C)/17527/2024	VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/30730/2024	AKHAYA KUMAR PARIDA	BIBHU PRASAD DAS	//
	WP(C)/17528/2024	VS	VS	0
		UNION OF INDIA		//
169	D-WP(C)/30733/2024	AKHAYA KUMAR PARIDA	BIBHU PRASAD DAS	//
	WP(C)/17529/2024	VS	VS	0
		UNION OF INDIA		//
170	D-WP(C)/30466/2024	RASHMI RANJAN DAS	SHIBASHISH MISRA	//
	WP(C)/17530/2024	VS	VS	0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/31349/2024 WP(C)/17531/2024	THE STATE OF ODISHA ABHAYA KUAMR DAS VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// // 0
172	D-WP(C)/30495/2024 WP(C)/17532/2024	KAPILA CHARAN DAS VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
173	D-WP(C)/30787/2024 WP(C)/17533/2024	PRATAP KUMAR JENA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
174	D-WP(C)/30979/2024 WP(C)/17534/2024	G.B OF JATESWAR DEV HIGHER SECONDARY SCHOOL OF EDUCATION AND VOCATIONAL VS STATE OF ODISHA	SOMER KUMAR DAS VS	// 0 //
175	D-WP(C)/30796/2024 WP(C)/17535/2024	ANURADHA KAR VS THE ESIC, BBSR	NIRANJAN LENKA VS	// 0 //
176	D-WP(C)/30499/2024 WP(C)/17536/2024	MUNI SETH VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
177	D-WP(C)/30957/2024 WP(C)/17537/2024	LAXMI PRASAD MAHRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
178	D-WP(C)/30809/2024 WP(C)/17538/2024	MAITHAN ISPAT LTD., KOLKATA VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
179	D-WP(C)/30501/2024 WP(C)/17539/2024	SISIRA KUMAR SATAPATHY VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
180	D-WP(C)/30816/2024 WP(C)/17540/2024	PITABASH HANSDAH VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
181	D-WP(C)/30955/2024 WP(C)/17541/2024	KAMAL CHOUKSE VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/30889/2024 WP(C)/17542/2024	JAJATI KESHARI SAHOO VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	// 0 //
183	D-WP(C)/30503/2024 WP(C)/17543/2024	REBATI DAS VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
184	D-WP(C)/30825/2024 WP(C)/17544/2024	MANOJ KUMAR DASH VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
185	D-WP(C)/30870/2024 WP(C)/17545/2024	JAGANNATH PATRA VS THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
186	D-WP(C)/30137/2024 WP(C)/17546/2024	JAGANNATH MOHANTY VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
187	D-WP(C)/30509/2024 WP(C)/17547/2024	NALINI DIKHIT VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
188	D-WP(C)/31342/2024 WP(C)/17548/2024	M/S.SCL INFRA TECH LTD., ANDHRA PRADESH VS STATE OF ODISHA	SANDEEP PARIDA VS	// 0 //
189	D-WP(C)/30225/2024 WP(C)/17549/2024	MANDA SHYAMAGHANA VS STATE OF ODISHA	BHARATI DASH VS	// 0 //
190	D-WP(C)/30512/2024 WP(C)/17550/2024	JAYANTA KUMAR SAHOO VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
191	D-WP(C)/30729/2024 WP(C)/17551/2024	PRASANTA KUMAR MALLICK VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
192	D-WP(C)/29982/2024 WP(C)/17552/2024	SUSHILA NAIK @ NAHAK VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
193	D-WP(C)/30532/2024	MANASA KUMAR RAY	ASHUTOSH MISHRA	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17553/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/31240/2024 WP(C)/17554/2024	NIBEDITA SAMANTARAY VS STATE OF ODISHA	SOMALEEN PATTANAİK VS	// 0 //
195	D-WP(C)/31106/2024 WP(C)/17555/2024	AMIT KUMAR PRUSTY VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
196	D-WP(C)/30717/2024 WP(C)/17556/2024	PRABIN KUMAR SAHU VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
197	D-WP(C)/30734/2024 WP(C)/17557/2024	RADHARAMAN DAS VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
198	D-WP(C)/31168/2024 WP(C)/17558/2024	GOURANGA SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
199	D-WP(C)/30719/2024 WP(C)/17559/2024	JYOTIRMAYEE SETHY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
200	D-WP(C)/31242/2024 WP(C)/17560/2024	BIMAL KUMAR DAS VS THE DIRECTOR GENERAL OF RAILWAY PROTECTION FORCE, NEW DELHI	ASHIS KUMAR MISHRA VS	// 0 //
201	D-WP(C)/31143/2024 WP(C)/17561/2024	TRINATH SAHU VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
202	D-WP(C)/30777/2024 WP(C)/17562/2024	BALAKRISHNA MISHRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
203	D-WP(C)/31131/2024 WP(C)/17563/2024	BABULA MALLICK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
204	D-WP(C)/31309/2024 WP(C)/17564/2024	ANURAG PATTANAYAK VS	SANTOSH KUMAR DWIVEDY VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/30919/2024 WP(C)/17565/2024	STATE OF ODISHA RAMCHARIT SINGH VS LAND REFORMS COMMISSIONER,CUTTACK	NARESH CHANRA JENA VS	// // 0 //
206	D-WP(C)/30782/2024 WP(C)/17566/2024	KAMAL KUMAR DAS VS STATE OF ODISHA	MANAS PATI VS	// 0 //
207	D-WP(C)/31311/2024 WP(C)/17567/2024	SIDHARTH PATTANAYAK VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	// 0 //
208	D-WP(C)/30898/2024 WP(C)/17568/2024	SHAHANAZ BEGUM VS MD.ARMANUL HAQUE	BHAKTI PRASAD PATTNAIK VS	// 0 //
209	D-WP(C)/30784/2024 WP(C)/17569/2024	DILESWAR SINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //
210	D-WP(C)/30420/2024 WP(C)/17570/2024	SUBHASISH SAHOO@SUBASISH SAHOO VS COLLECTOR, JAJPUR	SIDHARTHA DAS VS	// 0 //
211	D-WP(C)/30456/2024 WP(C)/17571/2024	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	ASUTOSH ROUT VS	// 0 //
212	D-WP(C)/30875/2024 WP(C)/17572/2024	CHINI AGADHU PATRA VS THE ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
213	D-WP(C)/30785/2024 WP(C)/17573/2024	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	MANAS PATI VS	// 0 //
214	D-WP(C)/29715/2024 WP(C)/17574/2024	SUKANTI ROUT VS THE COLLECTOR, BALESWAR	MANOJ KUMAR PANDA VS	// 0 //
215	D-WP(C)/30757/2024 WP(C)/17575/2024	M/S . SAIKRUPA COAL SUPPLIER, ANGUL VS R.T.O.JHARSHUGUDA	ASHOK KUMAR ROUT VS	// 0 //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/30873/2024 WP(C)/17576/2024	JAYARAM MAHARANA VS THE ADDL.COMMNR OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
217	D-WP(C)/31180/2024 WP(C)/17577/2024	DEVIJYOTI DIBYALOK VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
218	D-WP(C)/30921/2024 WP(C)/17578/2024	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SIDHARTH SHANKAR PADHY VS	// 0 //
219	D-WP(C)/30354/2024 WP(C)/17579/2024	SUDHIR CHANDRA PARIDA VS STATE OF ODISHA	P Padmavati VS	// 0 //
220	D-WP(C)/30871/2024 WP(C)/17580/2024	SUBASH CHANDRA SAMANTARA VS THE ADDL. COMNR. OF SETTLEMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
221	D-WP(C)/31279/2024 WP(C)/17581/2024	SANDHYARANI SATAPATHY VS STATE BANK OF INDIA	ANJAN KUMAR BISWAL VS	// 0 //
222	D-WP(C)/30670/2024 WP(C)/17582/2024	GOBINDA KHADIA VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
223	D-WP(C)/30346/2024 WP(C)/17583/2024	ABHAYA KUMAR MAJHI VS STATE OF ODISHA	Ramdas Achary VS	// 0 //
224	D-WP(C)/31428/2024 WP(C)/17584/2024	GHADAI BSC NURSING COLLEGE, MALKANGIRI VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
225	D-WP(C)/29997/2024 WP(C)/17585/2024	DHANI RAM ORAM VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
226	D-WP(C)/30755/2024 WP(C)/17586/2024	M/S SAIKRUPA COAL SUPPLIER, ANGUL VS R.T.O. OFFICER, JHARSHUGUDA	ASHOK KUMAR ROUT VS	// 0 //
227	D-WP(C)/29923/2024	NARAYAN PRADHAN	RAMDAS ACHARY	//

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/17587/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/30540/2024 WP(C)/17588/2024	RAMESH KUMAR MALLICK VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	// 0 //
229	D-WP(C)/31224/2024 WP(C)/17589/2024	NIRANJAN NAYAK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
230	D-WP(C)/30673/2024 WP(C)/17590/2024	KAILASH CHANDRA HARIJAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
231	D-WP(C)/30674/2024 WP(C)/17591/2024	MADHABA PANDE VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //
232	D-WP(C)/31380/2024 WP(C)/17592/2024	SHREE HASTIBAHINI THAKURANI BIJE,CUTTACK VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //
233	D-WP(C)/28390/2024 WP(C)/17593/2024	ARSS INFRASTRUCTURE PROJECTS LTD., KHORDHA VS TRANSPORT COMMNER. CUM CHAIRMAN, STATE TRANSPORT AUTHORITY., CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
234	D-WP(C)/30858/2024 WP(C)/17594/2024	M/S. BIJAYA KUMAR MOHANTY, KENDRAPARA VS THE CHIEF COMMNR OF CT AND GST, CUTTACK	ASIT KUMAR DASH VS	// 0 //
235	D-WP(C)/31549/2024 WP(C)/17595/2024	NAYANANANDA GOSWAMY VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
236	D-WP(C)/28809/2024 WP(C)/17596/2024	PRAVAKAR DAS VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
237	D-WP(C)/30869/2024 WP(C)/17597/2024	CHINI AGADHU PATRA VS THE ADDL. COMNR OF SETTELMENT AND CONSOLIDATION, GANJAM	ASHOK DAS VS	// 0 //
238	D-WP(C)/26202/2024 WP(C)/17598/2024	DIPAK KUMAR SINGH VS	ARUN KUMAR PATRA VS	// 0

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/25588/2024 WP(C)/17599/2024	STATE OF ODISHA JAYA PRAKASH MAHUNTA VS	M. BALAKRISHNA RAO VS	// // ()
240	D-WP(C)/31175/2024 WP(C)/17600/2024	STATE OF ODISHA PRAFULLA SAHU VS	BIRAJA PRASANNA DAS VS	// // ()
241	D-WP(C)/26170/2024 WP(C)/17601/2024	STATE OF ODISHA PRATAP CHANDRA DIGAL VS	SANTOSH KUMAR MAHANTY VS	// // ()
242	D-WP(C)/26832/2024 WP(C)/17602/2024	ODISHA INFORMATION COMMISSION,BHUBANESWAR SANJUKTA BEURIA VS	SUKANTA KUMAR NAYAK VS	// // ()
243	D-ABLAPL/20788/2024 ABLAPL/7606/2024	STATE OF ODISHA RAMESH CHANDRA SAHOO VS	MANAS KUMAR CHAND VS	// // MUNIGUDA /123 /2024 ()
244	D-ABLAPL/21327/2024 ABLAPL/7607/2024	STATE OF ODISHA PRAMILA NAIK VS	BIRAJA PRASAD NANDA VS	// // BIKRAMPUR FCI /163 /2024 ()
245	D-ABLAPL/20122/2024 ABLAPL/7608/2024	STATE OF ODISHA SANKALPA PATTANAIAK VS	PRASANTA KUMAR NANDA VS	// // CHOUDWAR /242 /2024 ()
246	D-ABLAPL/20337/2024 ABLAPL/7609/2024	STATE OF ODISHA GUNA KANDI VS	ASWINI KUMAR KARMI VS	// // SARANAKUL /85 /2017 ()
247	D-ABLAPL/21330/2024 ABLAPL/7610/2024	STATE OF ODISHA LINTU DIGAL VS	AJIT KUMAR RAUT VS	// // BHANJANAGAR /238 /2024 ()
248	D-ABLAPL/19821/2024 ABLAPL/7611/2024	STATE OF ODISHA PRASANT KUMAR MOHAPATRA VS	JYOTIRMAYA SAHOO VS	// // //0 ()
249	D-ABLAPL/21355/2024 ABLAPL/7612/2024	STATE OF ODISHA GOUTAM SAHU VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// // // JAKHAPURA /81 /2022 () //

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-ABLAPL/20396/2024 ABLAPL/7613/2024	SAMIR KUMAR NAYAK @ SAMIR DALAI VS STATE OF ODISHA	BISWABHUSAN DAS VS	BALIKUDA /281 /2024 () //
251	D-ABLAPL/21357/2024 ABLAPL/7614/2024	TAPESH SINGH VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	JAKHAPURA /81 /2022 () //
252	D-ABLAPL/20425/2024 ABLAPL/7615/2024	UTTAM KUMAR BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA (BERHAMPUR) /90 /2024 () //
253	D-ABLAPL/21360/2024 ABLAPL/7616/2024	SUMANTA KUMAR SARAP VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /133 /2022 () //
254	D-ABLAPL/20491/2024 ABLAPL/7617/2024	GIRIJA SHANKAR SABAT @ KOKO SABAT VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	KHALLIKOTE /531 /2024 () //
255	D-ABLAPL/20520/2024 ABLAPL/7618/2024	SADANANDA BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	GOPALPRASAD /206 /2024 () //
256	D-ABLAPL/21365/2024 ABLAPL/7619/2024	PRASANTA KUMAR JENA VS STATE OF ODISHA	SILABHADRA SASTRY VS	MADHUPATNA /311 /2022 () //
257	D-ABLAPL/20659/2024 ABLAPL/7620/2024	JALI NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /63 /2024 () //
258	D-ABLAPL/20789/2024 ABLAPL/7621/2024	KANAKLATA KHUNTIA VS STATE OF ODISHA	DEBANAN DAS VS	MADHUPATNA /18 /2023 () //
259	D-ABLAPL/20699/2024 ABLAPL/7622/2024	RAMA @ RAM KOTHALA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHANDAPARA /142 /2024 () //
260	D-ABLAPL/21400/2024 ABLAPL/7623/2024	LACHAMAN MUNDA @ RICKY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BARBIL /214 /2024 () //
261	D-ABLAPL/20707/2024	RANJAN SAHOO @ RANJAN KUMAR SAHOO	SUSANTA KUMAR BARAL	JAGATPUR /199 /2022

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7624/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/21403/2024 ABLAPL/7625/2024	ANUP KUMAR DAS VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KUAKHIA /298 /2024 () //
263	D-ABLAPL/20775/2024 ABLAPL/7626/2024	SUMEET PANIGRAHY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	HINJILI /585 /2024 () //
264	D-ABLAPL/21408/2024 ABLAPL/7627/2024	KABI CHANDRA DAS @ KABI CHARAN DAS VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	KUAKHIA /298 /2024 () //
265	D-ABLAPL/20432/2024 ABLAPL/7628/2024	GEETANJALI HASDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	JHUMPURA /148 /2024 () //
266	D-ABLAPL/21389/2024 ABLAPL/7629/2024	GANGADHAR NAYAK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JENAPUR /253 /2024 () //
267	D-ABLAPL/21392/2024 ABLAPL/7630/2024	BINAPANI SATPATHY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	JHARSUGUDA /416 /2024 () //
268	D-ABLAPL/21410/2024 ABLAPL/7631/2024	SIBA @ A. SIVA KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BERHAMPUR TOWN /208 /2024 () //
269	D-ABLAPL/21387/2024 ABLAPL/7632/2024	TINA@ KENARAM HALDAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	M.V.79 /38 /2022 () //
270	D-ABLAPL/21500/2024 ABLAPL/7633/2024	DILIP CHOUDHURY @ MAGA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /429 /2024 () //
271	D-ABLAPL/21411/2024 ABLAPL/7634/2024	T. GANESH RAO @ T. GANESH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BERHAMPUR TOWN /208 /2024 () //
272	D-ABLAPL/21412/2024 ABLAPL/7635/2024	LITU @ DEBASIC SAHOO VS	DEEPAK KU SAHOO VS	KENDRAPARA /124 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-ABLAPL/21441/2024 ABLAPL/7636/2024	STATE OF ODISHA GANGADHAR NAYAK VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	// BADACHANA /283 /2024 ()
274	D-ABLAPL/21502/2024 ABLAPL/7637/2024	SUMANTA KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	// KHANDAGIRI P.S. /465 /2024 ()
275	D-ABLAPL/21443/2024 ABLAPL/7638/2024	STATE OF ODISHA PRAHALLAD @ PRAHALLADA LENKA VS	RAMANI KANTA PATTANAIAK VS	// BADACHANA /283 /2024 ()
276	D-ABLAPL/21519/2024 ABLAPL/7639/2024	STATE OF ODISHA NATH NAIK @ NATHA NAIK VS	ANITA SAHOO VS	// KHANDAPARA /167 /2024 ()
277	D-ABLAPL/21388/2024 ABLAPL/7640/2024	STATE OF ODISHA MANAS SATPATHY @ MANAS RANJAN SATPATHY VS	TUKUNA KUMAR MISHRA VS	// JHARSUGUDA /416 /2024 ()
278	D-ABLAPL/20984/2024 ABLAPL/7641/2024	STATE OF ODISHA BHABANI BHANJA @ BUBU @ BHABANISANKAR BHANJA VS	BHARAT BHUSAN ROUSTRAY VS	// ANGUL SADAR PS /370 /2024 ()
279	D-ABLAPL/21522/2024 ABLAPL/7642/2024	STATE OF ODISHA ASHISH KUMAR VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TARASINGI /205 /2024 ()
280	D-ABLAPL/21005/2024 ABLAPL/7643/2024	STATE OF ODISHA ALOK KUMAR ROUT VS	BISHNU PRASAD PRADHAN VS	// CHANDABALI /58 /2024 ()
281	D-ABLAPL/21013/2024 ABLAPL/7644/2024	STATE OF ODISHA KOKO@ANURAG MALAKAR VS	BHARAT BHUSAN ROUSTRAY VS	// BANDOMUNDA /142 /2024 ()
282	D-ABLAPL/21524/2024 ABLAPL/7645/2024	STATE OF ODISHA BIDYADHAR SAMAL VS	DEEPAK KU SAHOO VS	// AUL /486 /2024 ()
283	D-ABLAPL/21016/2024 ABLAPL/7646/2024	STATE OF ODISHA TERU PATRA @ RAJESH PATRA VS STATE OF ODISHA	AMLAN MOHANTY VS	// BARBIL /214 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-ABLAPL/21320/2024 ABLAPL/7647/2024	SANDEEP NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BIDANASI /140 /2023 (//
285	D-ABLAPL/20762/2024 ABLAPL/7648/2024	AJAYA MALLICK VS STATE OF ODISHA	PITAMBAR PANDA VS	ERASAMA /198 /2024 (//
286	D-ABLAPL/21324/2024 ABLAPL/7649/2024	BHARAT SUNA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	ATTABIRA /178 /2024 (//
287	D-ABLAPL/21538/2024 ABLAPL/7650/2024	MANORANJAN DAS @ MANU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 J.M.F.C.(CITY),BALASORE(Baleshwar) 2(A)CC/0000398/2016
288	D-ABLAPL/21398/2024 ABLAPL/7651/2024	PRAHALLAD @ PRAHALLAD LENKA VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JENAPUR /254 /2024 (//
289	D-ABLAPL/21539/2024 ABLAPL/7652/2024	SHYAMSUNDAR SAMAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /124 /2024 (//
290	D-ABLAPL/21018/2024 ABLAPL/7653/2024	SUJATA MOHAPATRA VS STATE OF ODISHA	BHARAT BHUSAN ROURAY VS	SECTOR-3 /97 /2023 (//
291	D-ABLAPL/20305/2024 ABLAPL/7654/2024	SK. HAKIUL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BASTA /9 /2024 (//
292	D-ABLAPL/20811/2024 ABLAPL/7655/2024	SK. AJHARUDDIN VS STATE OF ODISHA	AJIT KUMAR RAVT VS	BONTH /114 /2024 (//
293	D-ABLAPL/20353/2024 ABLAPL/7656/2024	KAMALA KANTA SAHU VS STATE OF ODISHA	DEBASIS SARANGI VS	RAYAGADA TOWN /229 /2015 (//
294	D-ABLAPL/21026/2024 ABLAPL/7657/2024	RAGHU RANA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	LATHOR /154 /2024 (//
295	D-ABLAPL/20426/2024	MD. MUKTAR @ MAHAMMAD MUKTAR	KEDAR SANKAR SAHU	MOTANGA /247 /2023

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/7658/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/21033/2024 ABLAPL/7659/2024	MOKIM ANSARI VS STATE OF ODISHA	ANANTA CHARAN BISOI VS	RAGHUNATHPALI /202 /2024 () //
297	D-ABLAPL/20428/2024 ABLAPL/7660/2024	JATI @ JYOTI BEHERA VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	RASOL /156 /2024 () //
298	D-ABLAPL/21316/2024 ABLAPL/7661/2024	ROHAN BAG VS STATE OF ODISHA	AJIT KUMAR RAUT VS	LAIKERA /119 /2024 () //
299	D-ABLAPL/20531/2024 ABLAPL/7662/2024	SANTOSH MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KOREI /245 /2023 () //
300	D-ABLAPL/21110/2024 ABLAPL/7663/2024	MRUTYUNJAYA BEHERA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	VIGILANCE PS (BERHAMPUR) /25 /2014 () //
301	D-ABLAPL/20596/2024 ABLAPL/7664/2024	TIKUL @ MAIMUDDIN SAHA VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	KHAIRA /131 /2024 () //
302	D-ABLAPL/21200/2024 ABLAPL/7665/2024	TINU @ NIRUPAMA MAHARANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SORO /612 /2024 () //
303	D-ABLAPL/21317/2024 ABLAPL/7666/2024	JANAKI BAG @ JANAKIRAM VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /352 /2024 () //
304	D-ABLAPL/20633/2024 ABLAPL/7667/2024	RUPA KUMAR MARNDI VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	BHANJPUR /162 /2024 () //
305	D-ABLAPL/20674/2024 ABLAPL/7668/2024	SUKANTI PARIDA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	KHAIRA /122 /2024 () //
306	D-ABLAPL/20741/2024 ABLAPL/7669/2024	PRANAB KUMAR MISHRA VS	DR. NIRANJAN SWAIN VS	PURI SADAR /288 /2024 ()

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :23/07/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-ABLAPL/21232/2024 ABLAPL/7670/2024	STATE OF ODISHA TUKUNA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	// PATKURA /85 /2001 () //
308	D-ABLAPL/18634/2024 ABLAPL/7671/2024	STATE OF ODISHA SWARUP PATEL VS STATE OF ODISHA	SWARAJ PATEL VS	// SUNDARGARH SADAR /146 /2024 () //
309	D-ABLAPL/21269/2024 ABLAPL/7672/2024	STATE OF ODISHA CHINTAMANI PARIDA @ CHEMA VS STATE OF ODISHA	BISWARANJAN DALAI VS	// KOREI /296 /2024 () //
310	D-ABLAPL/21276/2024 ABLAPL/7673/2024	STATE OF ODISHA DAMURAM MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIP 2(B)CC/0000007/2024
311	D-ABLAPL/21285/2024 ABLAPL/7674/2024	STATE OF ODISHA AKHAY KUMAR PATRI VS STATE OF ODISHA	DEBASNAN DAS VS	// GURUDIJHATIA /134 /2024 () //